

Electrification of villages

1999. SHRI BISHNU CHARAN DAS: Will the Minister of POWER be pleased to state:

(a) the number and names of villages which are yet to be electrified in various States including Odisha and Uttarakhand, as on date;

(b) the concrete steps taken by Government for electrification of all villages in these two States; and

(c) the funds sought by different State Governments under the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and the funds provided by Government till date?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL):

(a) As reported by States, there were 18,452 un-electrified villages in the country, as on 1st April, 2015. Out of these 12,364 villages have been electrified, as on 28.02.2017. The State-wise names of un-electrified villages including those in Odisha and Uttarakhand is available at <http://garv.gov.in/dashboard/ue>. Details of State-wise number of un-electrified villages are given in Statement-I (*See* below).

(b) Government of India has launched 'Deen Dayal Upadhyaya Gram Jyoti Yojana' (DDUGJY) for various works including rural electrification (RE) in December, 2014. Several measures have been taken to complete village electrifications, which include, Off-grid solutions, adequate fund availability, handholding of States/Discoms, rigorous monitoring through specified milestones as well as transparency through web-based monitoring.

93 projects including RE component have been sanctioned for Odisha, with a total cost of ₹ 8991.07 crore. 26 projects including RE component have been sanctioned for Uttarakhand with a total cost of ₹ 1630.29 crore. An amount of ₹ 4633 crore and ₹ 757.11 crore respectively have been released to these States as on 28.02.2017.

Robust institutional mechanism has been put in place at District, State and central levels for close and effective monitoring and speedy resolution of impediments. DDUGJY projects are also reviewed at District level by District Development Co-ordination & Monitoring Committee namely DISHA (administered by Ministry of Rural Development), headed by senior most Hon'ble Member of Parliament (Lok Sabha) at the district level.

(c) Funds are released against sanctioned projects, in instalments, based on achieving the specified milestones and fulfillment of other conditionalities. Details of State-wise funds released under DDUGJY including the RE component since 2014-15 are given in Statement-II.

Statement-I*Details of State-wise number of unelectrified villages as on 28.02.2017*

Sl. No.	States/UTs	No. of un-electrified villages
1.	Arunachal Pradesh	1,229
2.	Assam	924
3.	Bihar	552
4.	Chhattisgarh	442
5.	Himachal Pradesh	7
6.	Jammu and Kashmir	102
7.	Jharkhand	850
8.	Karnataka	30
9.	Madhya Pradesh	103
10.	Manipur	85
11.	Meghalaya	230
12.	Mizoram	19
13.	Nagaland	21
14.	Odisha	1,284
15.	Rajasthan	69
16.	Tripura	4
17.	Uttar Pradesh	65
18.	Uttarakhand	60
19.	West Bengal	12
	Total	6,088

Statement-II*Details of State-wise funds released under DDUGJY during last three years*

Sl. No.	Name of State	2014-15	2015-16	2016-17 (upto 28.2.2017)
1	2	3	4	5
1.	Andhra Pradesh	1897	1962	7562
2.	Arunachal Pradesh	6034	3098	5335
3.	Assam	11462	33801	22545
4.	Bihar	148980	71022	124862
5.	Chhattisgarh	8111	24731	4273
6.	Gujarat	1236	5779	3100
7.	Haryana			
8.	Himachal Pradesh		2835	
9.	Jammu and Kashmir			
10.	Jharkhand	942		31296
11.	Karnataka	2596	3896	2833
12.	Kerala	1537		7512
13.	Madhya Pradesh	35198	43483	22242
14.	Maharashtra		4327	6964
15.	Manipur	8766	704	
16.	Meghalaya			850
17.	Mizoram		1860	96
18.	Nagaland		4831	717
19.	Odisha	1553	51423	69367
20.	Punjab			
21.	Rajasthan		425252	19922
22.	Sikkim			

1	2	3	4	5
23.	Tamil Nadu		8262	
24.	Telangana	344	533	2333
25.	Tripura	4819	4938	3656
26.	Uttar Pradesh	112107	123766	63743
27.	Uttarakhand		7121	
28.	West Bengal	14503	30519	6172

Expenditure by power companies on CSR

†2000. CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of POWER be pleased to state:

(a) the quantum of funds spent by various companies in the Ministry under Corporate Social Responsibility (CSR) during the last three years;

(b) the details of the amount spent during the above years, State-wise, district-wise and work-wise;

(c) whether less funds have been issued to Chhattisgarh under CSR during the above period due to which people have received less benefits; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL):

(a) to (d) Information is being collected and will be laid on the Table of the House.

Electricity saved due to LED bulbs

†2001. DR. VINAY P. SAHASRABUDDHE: Will the Minister of POWER be pleased to state:

(a) the quantum of electricity saved, in watts, in the country during 2015-16 under the Government's scheme for installing LED bulbs;

(b) whether Government has any data about the number of electricity consumers who have started using LED bulbs by 2015-16, State-wise/Union Territory-wise; and

†Original notice of the question was received in Hindi.